

**THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT):** (a) 264 Engineers and 120 Technicians of Visakhapatnam Steel Project are to be trained in USSR.

(b) 1550 Engineers and 671 Technicians have been trained/undergoing training in USSR.

(c) There is no decision to train Engineers and Technicians of Steel Plants in Japan and South Korea.

[*Translato*]

**Assistance Provided by NDDB to States**

6496. **SHRI MAHENDRA SINGH:** Will the Minister of AGRICULTURE be pleased to state :

(a) the assistance provided by National Dairy Development Board to the States during the last three years, State-wise ; and

(b) the nature and objectives for which the assistance was provided ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA):** (a) NDDB provided financial assistance to various Oilseeds Growers Cooperative Federations, as shown below :—

State Federations	(April—March) Funds Released (Rs. in lakhs) Cumulative		
	1984-85	1985-86	1986-87 (upto December 1986 only)
Gujarat	3907	4632	4821
Madhya Pradesh	867	1633	1994
Tamil Nadu	124	530	606
Andhra Pradesh	283	451	696
Orissa	339	629	652
Maharashtra	117	317	409
Karnataka	27	107	270

In addition to this, NDDB also provided funds on short term loan for procurement of oilseeds on a season to season basis to the extent of Rs. 5821 lakhs during 1984-85 Rs 6601 lakhs during 1985-86 and Rs. 5404 lakhs during 1986-87 (Upto December, 1986). NDDB also offers turnkey, consultancy, training and technical services in areas like milk and edible oils.

(b) The objective of assistance provided by NDDB (financial, technical turnkey and consultancy) is to help create "Anand Pattern" Cooperatives owned and controlled by the producers which help them obtain best values for their agricultural produces (such as oilseeds and milk) by linking them with the market.

[*English*]

**Pilot Project for Child Labour in Match and Fire-Works Industry in Sivakasi (Tamil Nadu)**

6497. **SHRI N. DENIS:** Will the Minister of LABOUR be pleased to state :

(a) whether Union Government have consider a request from Tamil Nadu Government for additional allocation of Rs. one crore for pilot project for the Welfare of child labour in match and fire-works industry in Sivakasi ;

(b) if so, whether the Committee appointed to look into this problem has undertaken the proposed survey for suggesting various measures to be adopted by the State Government for poverty alleviation in the region ; and

(c) if so, the results thereof ?

**THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA):** (a) The State Government of Tamil Nadu had sent a request for additional funds of Rs. one crore for implementing various poverty amelioration schemes like IRDP/NREP/RLEGP etc. to benefit child labour families. The Sivakasi Child Labour Project, however, does not envisage providing any funds in addition to

the funds provided under these on-going schemes. The Tamil Nadu Govt. has been informed accordingly.

(b) No Committee has been appointed by the Central Government to undertake a survey for suggesting various measures to be adopted by the State Government for poverty alleviation in the region.

(c) Does not arise.

#### Registration of Newspapers

6498. CH. RAHIM KHAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether a number of applications seeking registration of small newspapers are pending in the Office of Registrar of Newspapers for India ;

(b) if so, the details of such applications, year-wise and State-wise ; and

(c) the reasons for delay in giving registration ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA) :  
(a) and (b) The details of applications pending with Registrar of Newspapers for India is given in the statement given below.

(c) The main reason for the delay in such cases is the non-submission of documents and completion of necessary formalities under the Press and Registration of Books Act 1867 by the publishers.

#### Statement

Sl. No.	State/Union Territory	Registered	Pending
1.	Andhra Pradesh	64	55
2.	Assam	11	6
3.	Bihar	48	8
4.	Gujarat	18	8
5.	Haryana	26	19
6.	Himachal Pradesh	2	10
7.	Jammu & Kashmir	17	8
8.	Karnataka	93	76
9.	Kerala	56	98
10.	Madhya Pradesh	87	135
11.	Maharashtra	97	118
12.	Manipur	1	7
13.	Meghalaya	—	5
14.	Mizoram	3	12
15.	Nagaland	—	6
16.	Orissa	19	23
17.	Punjab	35	39
18.	Rajasthan	83	35
19.	Sikkim	1	1
20.	Tamil Nadu	77	85
21.	Tripura	—	2
22.	Uttar Pradesh	147	152
23.	West Bengal	52	192
24.	Chandigarh	9	9
25.	Delhi	181	84
26.	Goa	2	4
27.	Andaman & Nicobar	1	4
28.	Dadra, Nagar, Haveli	—	—
29.	Pondicherry	2	7
TOTAL		1132	1208